

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:2475

ANSWERED ON:16.08.2004

WATER DISPUTES BETWEEN ANDHRA PRADESH AND ORISSA

Gamang Shri Giridhar

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) the names of river water disputes between Orissa and Andhra Pradesh pending for settlement;
- (b) whether the State Governments have approached the Union Government to intervene in the matter for their settlement;
- (c) if so, the details thereof and the action taken by the Government in the matter;
- (d) whether the Neradi Barrage on river Vansadhara in Rayagada district comes under the purview of water disputes between the States; and
- (e) if so, the details thereof and the action taken by the Government to resolve the same?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

- (a) to (c) The Central Government has not received any complaint either from Government of Orissa or from Government of Andhra Pradesh under Inter-State River Water Disputes Act, 1956 for adjudication of water dispute with regard to use, distribution or control of waters of inter- State rivers involving Orissa and Andhra Pradesh.
- (d) No Sir.
- (e) Do not arise.